

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.119/ BB/2018	For settlement	Sec 9 of I&B code	M/s Ram charan Company Pvt Ltd	Crest Law Partners	M/s Bremels Rubber Industries Pvt Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

PRAS WAL. K. ARADHYA
9632516869

Petitioner

Prajwal Aradhya

RESPONDENT/s :

ORDER

Heard Shri Prajwal K Aradhya, learned Counsel for Petitioner.

At the request, post the case on 28/08/2018.


MEMBER (T)


MEMBER (J)